NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 1345/2023 in C.P. (IB)/4493(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN	**SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024

NAME OF THE PARTIES:- **Girish Siriram Juneja**
V/s
Ayub Gaffar Syed
IN THE MATTER OF
State Bank of India
V/s
Aegis Medicines Pvt Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1345/2023: -

Present: - None appeared on behalf of Applicant. Adv. Saiee Nirgude for the Respondent is present through VC.

Learned Counsel for the Suspended Board of Directors/ Respondent reported that they have provided all necessary documents required by the Resolution Professional. However, none appeared on behalf of Petitioner/RP to confirm the submissions made by the Respondent. List this matter for further consideration on **02.08.2024**.

Sd/-	Sd/-
ANIL RAJ CHELLAN	**KISHORE VEMULAPALLI**
Member (Technical)	**Member (Judicial)**

NAVNATH